

F. No. J-11017/3/2022-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 3rd August, 2022

ORDER

The President is pleased to engage following two Advocates as Senior Panel Counsel for conducting Central Government litigation (except the taxation matters) before the High Court of Delhi, as shown in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF DELHI
SENIOR PANEL COUNSEL

Sl.No.	Name of Advocates (Shri)	Contact details	Enrollment No.
1.	Udai Khanna	Chamber No. 19, Block-I, Delhi High Court, New Delhi – 110003 Mob: 9540954431 Email: khanna.udai@gmail.com	D/1561/2016
2.	Mrs. Radhika Arora (Radhika Bishwajit Dubey)	F-18, Third Floor, Geetanjali Enclave, New Delhi-110017 Mob: 9810982927 Tel: 011-79653873 Email: radhika.arora21@gmail.com	D/508/2007


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi.
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
6. Both the Sr. Panel Counsel as above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
9. Office/Spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel.011-23384945
Email: judicial-dla@nic.in